

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-75/1998/1992/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Thaneswar Kalita  
Member, MACT No.3,  
Kamrup(M), Guwahati.

Dated Guwahati, the 12<sup>th</sup> April 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Email dated 1<sup>st</sup> April 2019 and  
letter No. MACT No.III (11)/2019/209 Dated 04.04.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for 3(three) days casual leave from 01.04.2019 to 03.04.2019 with station leave permission from 2 PM of 01.04.2019 till the morning of 04.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-75/1998/1992/A, dated 12.04.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**